

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company	Seri Equipment Finance Ltd. -Versus- Sree Metaliks Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RATNANKO BANERJI, Sr. Adv.
2. RITOBROTO MITRA, ADV
3. RISHAV BANERJEE, ADV
4. SHOUNAK MITRA, ADV
5. ZULFIQAR ALI, ADV

Applicant/
Financial
Creditor

Kishan Banerjee
23/10/17

1. Nilay Sengupta
2. Arvik Banerjee

Rahul K.
Agarwal

Nilay Sengupta
23.10.17

1. KUNDEB VERMA

RESOLUTION
PROFESSIONAL

KundeB Verma
23/10/2017

2. VIVEK SINGH
Advocate

ADVOCATE

Vivek Singh

1. Jyoti Singh, Adv.
2. Rahul Anand, Adv.

Eddweiss

Rahul Anand
23/10/17

P.T.O.

ORDER

Ld. Resolution Professional along with his Advocate, Ld. Counsel for the financial creditor as well as the Ld. Advocates on behalf of Shri Mahesh Kr. Agarwal and Edelweiss Asset Reconstruction are present.

Ld. Resolution Professional has filed Resolution Plan and heard the part arguments of the Ld. Counsel of the financial creditor.

List on 24/10/2017.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)